Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V Meeting held on 04.08.2011

The Meeting No. 18/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 04.08.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI. No	Name of the representatives & their designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. Nandlal, Sr. D.O	DIPP
3	Sh. K.C.Meena, Dy. DGFT	DGFT
4	Sh. Kuldeep Singh, Asstt. Director	MSME
5	Sh. J.D.Giri, Nominee, AEPC	AEPC
6	Sh. Pradip Kumar, F.T.D.O	DGFT

MEETING NUMBER

: 18/84-ALC3/2011 **MEETING DATE**: 04.08.2011

	II		Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred	
1	HQ File :01/85/050/00017/AM12/		Lic.No/Date:0510279993 21.12.2010	Def. Date:08.09.2011	
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that case is				

Decision: The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

	1 3	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00111/AM12/		Lic.No/Date:0510286941 28.03.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. K.K.Jain, an authorised person, who appeared for personal hearing before Committee. He explained the description of export items, which is not specific in this case. However, Committee knew that items are lining material for inner bag, but from description nobody can understand what item firm intended to export in this case. The representative has assured that in future advance authorisation, applicant firm would mention the correct description. Therefore, Committee decided to ratify the Advance Authorization issued in this case on repeat basis as detailed below:-

S.	Export Product	Export	Import Item	Qty. allowed.
NO		Qty.		

1	J40358 Lining	15000	A43061 Toile Sari (PU coated fabric),	0.20 Sq
	Delight Pul PM	Nos.	GSM-280+/-10%(width-56")	mtrs./Pc
			A43062 Toile Sari (PU coated fabric),	0.70 Sq
			GSM-280+/-10%(width-56")	mtrs./Pc
			B00330 Zipper 22 RAH 22 CM	1.00 Pc/Pc
			B11232 METALLIC D RING 12MM	2.00 Pc/Pc
			B12033 LOCKING BUCKLE	1.00 Pc/Pc
			(35X16)MM	
			B65960 METTALIC	1.00 Pc/Pc
			BUCKLE(36X1.4)MM	
2	J40359 Lining	15000	A43061 Toile Sari (PU coated fabric),	0.21 Sq
	Delight Pul MM	Nos.	GSM-280+/-10%(width-56")	mtrs./Pc
			A43062 Toile Sari (PU coated fabric),	0.80 Sq
			GSM-280+/-10%(width-56")	mtrs./Pc
			B00330 Zipper 22 RAH 22 CM	1.00 Pc/Pc
			B11232 METALLIC D RING 12MM	2.00 Pc/Pc
			B12033 LOCKING BUCKLE	1.00 Pc/Pc
			(35X16)MM	4 00 5 (5
			B65960 METTALIC	1.00 Pc/Pc
	140000 1::	0000	BUCKLE(36X1.4)MM	0.00
3	J40360 Lining	6000	A43061 Toile Sari (PU coated fabric),	0.26 Sq
	Delight Pul GM	Nos.	GSM-280+/-10%(width-56")	mtrs./Pc
			A43062 Toile Sari (PU coated fabric),	0.86 Sq
			GSM-280+/-10%(width-56")	mtrs./Pc
			B35497 Zipper 24 RAH 24 CM	1.00 Pc/Pc
			B11232 METALLIC D RING 12MM	2.00 Pc/Pc
			B12033 LOCKING BUCKLE	1.00 Pc/Pc
			(35X16)MM	1 00 5 /5
			B65960 METTALIC	1.00 Pc/Pc
			BUCKLE(36X1.4)MM	

	4	J41144 TIVOLI	10000	A40081 Toile Sari (PU coated fabric),	0.92	Sq
		GM Lining	Nos.	GSM-280+/-10%(width-56")	mtrs./Pc	
				C04Z90 FUSING FABRIC, GSM-120+/-	0.12	Sq
				10%(width-56")	mtrs./Pc	

The GSM should match in both import & export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:6/14/84-ALC3/2011	1 3		Status: Deferred
$\ _3$	HQ File :01/84/050/00087/AM12/	RLA File :06/24/040/00003/AM12/	Lic.No/Date:0610021611 13.04.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

	s: red
HQ File :01/84/050/00096/AM12/	Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

			Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
5	HQ File :01/84/050/00088/AM12/	RLA File :06/24/040/00008/AM12/	Lic.No/Date:0610021645 19.04.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

Case No.:4/18/84-ALC3/2011	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
HQ File :01/84/050/00122/AM12/		Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have neither mentioned size specification and weight of bathmat nor material used to manufacture the same with stage-wise wastage alongwith justification thereon. The weight of latex per Kg in the export item alongwith their dry content is also not given. Further, GSM & width of Backing fabric alongwith wastage claimed is not given. In absence of the above details, Committee was unable to compute the requirement of inputs. It was therefore, decided to advise the applicant firm to furnish the above details urgently to take a final view in the matter. The case stands deferred for re-listing on 08.09.2011.

Case No.:18/18/84-ALC3/2011	II 3	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
HQ File :01/84/050/00136/AM12/			Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in this case export item is grey (correct spelling) organza fabric and import item is also grey (correct spelling) organza fabric. Further, no separate Qty. for dyed/printed/embroidered fabric alongwith stage-wise wastage not given. In absence of the above details, Committee was unable to compute the requirement of inputs. It was therefore, decided to advise the applicant firm to furnish the above details urgently to take a final view in the matter. The case stands deferred for re-listing on 08.09.2011.

Case No.:4/15/84-ALC3/2011	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00106/AM12/	Lic.No/Date:0510290925 18.05.2011	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/20/2011-12/Hosy. dated 03.08.2011 as detailed below: -

	Qty. allow	ed
ster	1.16	Sq.
SM	mtrs/Pc	
atin	0.70	Sq.
SM	mtrs/Pc	
4%	1.04	Sq.
xed	mtrs/Pc	
SM		
G: S: G: 4	satin GSM 44%	satin 0.70 mtrs/Pc SAM mtrs/Pc 44% 1.04 mtrs/Pc mixed mtrs/Pc

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/14/84-ALC3/2011	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00099/AM12/	RLA File :31/83/040/00014/AM12/	Lic.No/Date:3110048179 19.05.2011	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/21/2011-12/Hosy. dated 04.08.2011 as detailed below: -

i Eta ii Et	J Delow				
S. No	Export item	Export Qty.	Import item	Qty. allowed	Net content of import in export item
1	Moon pillow inlet/covers size-79x38 cms.	46000 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	14900 Sq mtrs.	13300 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	14900 Sq mtrs.	13300 Sq mtrs.
2	Nursing pillow covers type 510s size 42x158 cms	4500 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	6048 Sq mtrs.	5760 Sq mtrs.
3	Nursing pillow covers type 510s size 42x158 cms	500 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	336 Sq mtrs.	320 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	336 Sq mtrs.	320 Sq mtrs.
4	Neck pillow inlet (small) size-53x21 cms.	300 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	43.5 Sq mtrs.	36 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	43.5 Sq mtrs.	36 Sq mtrs.
5	Pillow inlet/covers	300 Pcs	Processed man made knitted	90 Sq mtrs.	87 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	size-75x40 cms.		spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%		
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	90 Sq mtrs.	87 Sq mtrs.
6	Neck pillow inlet/cover 570, size-63x21 cms.	80 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	40 Sq mtrs.	32 Sq mtrs.
7	Neck pillow inlet/cover, size-63x21 cms.	500 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	127 Sq mtrs.	101 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	127 Sq mtrs.	101 Sq mtrs.
8	Nursing pillow covers type 510m size 75x33 cms	80 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	80 Sq mtrs.	67 Sq mtrs.

	II I	,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
10	HQ File :01/84/050/00101/AM12/		Lic.No/Date:3110048192 19.05.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and decided to link the case file wherein NC team's visit report has been taken on record for finalisation of adhoc norms in similar case. It was therefore decided to defer the case for re-listing on 08.09.2011.

	Case No.:7/15/84-ALC3/2011	II	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred	
11	HQ File :01/84/050/00109/AM12/		Lic.No/Date:0610021958 20.05.2011	Defer Date:08.09.2011	
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.				

	Case No.:5/9/84-ALC3/2011	Party Name:R & R IMPEX PVT. LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
$_{2}$	HQ File :01/84/050/00048/AM12/	RLA File :05/24/040/00047/AM12/	Lic.No/Date:0510291466 24.05.2011	Defer Date:08.09.2011
- 11	Decision: The Committee consinformation/details called for vio			

decided to await the same and defer the case for re-listing on 08.09.2011.

Case No.:16/18/84-ALC3/2011	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00134/AM12/	Lic.No/Date:0310632718 25.05.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –ciruerla)	6612 Pcs	Cotton velveteen fabric, width-43/44", GSM - 260 +/-10%	•
2	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Rosa baby)	1083 Pcs	Cotton velveteen fabric, width-43/44", GSM - 260 +/-10%	508 Sq mtrs.
3	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Ruby)	687 Pcs	Cotton velveteen fabric, width-43/44", GSM -260 +/-10%	322 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:11/18/84-ALC3/2011	1 -	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected	
	HQ File :01/84/050/00129/AM12/	RLA File :03/94/040/00135/AM12/	Lic.No/Date:0310632967 26.05.2011		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and obsthere is no accounting of import item in the export item in this case. In view of the above, Committee v to finalise the norms and constrained to reject the case.					
	RA may take suitable consequential action accordingly.				

II I	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
HQ File :01/84/050/00131/AM12/	Lic.No/Date:0610022026 27.05.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that from the description of export item, it is not clear what is the exact export Qty. as in the column export Qty. mentioned is 108 Kgs whereas in the description of export item column the same is 262.8 Kgs (36 Nos.). Further, since the import Qty. asked for is 137 Kgs., hence how Qty. can be accounted for in the export item is not clear. In view of the above, Committee was unable to finalise the norms and constrained to reject the case.

RA may take suitable consequential action accordingly.

	Case No.:12/18/84-ALC3/2011	1 -	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
	HQ File :01/84/050/00130/AM12/		Lic.No/Date:0310634031 01.06.2011	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed firm have neither given composition nor nature of fabric asked for. Further, on the export side, Qty. of each bullet proof helmet (size-wise) has not been given. In view of the above, Committee was unable to finorms and constrained to reject the case.				

RA may take suitable consequential action accordingly.

	Case No.:1/15/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
17	HQ File :01/84/050/00103/AM12/		Lic.No/Date:1310035552 06.06.2011	Defer Date:08.09.2011
- '	Decision: The Committee consid	lered the case as per agenda a	llongwith other papers and	observed that

information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

	Case No.:2/15/84-ALC3/2011		Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
18	HQ File :01/84/050/00104/AM12/		Lic.No/Date:1310035551 06.06.2011	Defer Date:08.09.2011
- 1	Decision: The Committee consideration/details called for vide	·		ll l

decided to await the same and defer the case for re-listing on 08.09.2011.

	Case No.:3/15/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred	
19	HQ File :01/84/050/00105/AM12/			Defer Date:08.09.2011	
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.				

	Case No.:5/15/84-ALC3/2011	-	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred		
20	HQ File :01/84/050/00107/AM12/			Defer Date:08.09.2011		
	information/details called for vide	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.				

	Case No.:14/18/84-ALC3/2011	3	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
	HQ File :01/84/050/00132/AM12/	RLA File :02/24/040/00042/AM12/	Lic.No/Date:0210160112 09.06.2011	
21	firm have neither given CAD, CAM	red the case as per agenda alongw , drawing, design nor measurement w of the above, Committee was una	t, calculation sheet alongwith	justification for
	RA may take suitable con	sequential action accordingly.		

	Case No.:9/18/84-ALC3/2	011	Party Name: MULBERRY SILKS LTD.,	· II	Meet No/Date:18 04.08.2011	3/84-ALC3/2011	Status: Approved
	HQ File :01/84/050/00127/AM12/		RLA File :07/24/040/00065/AM12/	ll.	Lic.No/Date:0710 13.06.2011	0079761	
22	description of import it or in degummed stage	tem, firm have ge. In view of	ed the case as per agenda along not mentioned as to whether import the above, Committee decided by allowing 5% wastage as detail Import item Thrown silk (Mulberry twisted silk yarn) degummed	ported I to fix t led belo	item 'Mulberry the adhoc nor ow:- allowed	twisted silk yarr	n' is in gummed
	The R.A shall be advis	sed to take ned	cessary action subject to complia	ance of	other usual c	onditions.	

Case No.:1/18/84-ALC3/2011		Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00119/AM12/	RLA File :04/24/040/00011/AM12/	Lic.No/Date:0410124940 14.06.2011	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DIPP conveyed vide their letter dated 27.07.2011 as detailed below:

Export item	Export	Import item	Qty allowed
	Quantity		
Dipped belting	170100	Pet Chips (Polyester Chips)	133060.725 Kgs
fabrics (EP)	Kgs	Spin finish oil	1141 Kgs
synthetic fabrics		Nylon 66 industrial yarn	51881 Kgs
840 denier and		V.P.Latex	11057 Kgs
above nylon 66		Resorcinol	1191 Kgs
& polyester		Formaldehyde	1701 Kgs
		Bonding agent (Grill	851 Kgs
		Bond/Vulcabonde, Isobond PC	
		45)	

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:8/15/84-ALC3/2011	1 7	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
25	HQ File :01/84/050/00110/AM12/		Lic.No/Date:0610022371 15.06.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

II I	-	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00137/AM12/		Lic.No/Date:0210160343 15.06.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as

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detailed below: -

	S.	Export	Export	Import item	Qty. allow ed
$\ $ _	No	item	Qty.		
	1	Coverall	4500	100% combed cotton finished fabric (CC13577), color code	20655 Sq mtrs.
Ш		Fire	Pcs	-95013SS, GSM-260+/-5%, w idth-59 Cms, finish -F. R	
		Master		Reflective Tape: silver Fl. Ret. 50MM	
Ш				Cap 201-24X5. 5 pioner anti brass, metal stud buttons	18180 Nos.
				No.16696W	
Ш				Spring 201, pioner anti brass, metal stud buttons No15040W	
				Stud 201, anti brass, metal stud buttons No10663W	
				Rivet –201, 6mm, anti brass, metal stud buttons	27270 Nos.
				No.10681W	
Ш				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti	726.720 Sq mtrs. 20604 Nos. 20604 Nos. 30906 Nos. 30906 Nos. 5151 Nos. 5151 Nos. 5151 Nos.
				ND-B	
Ш				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-	13635 Nos.
Ш				anti closed end.	
				11612 LABEL for garment100x140 mm	20655 Sq mtrs. 641.223 Sq mtrs. 18180 Nos. 18180 Nos. 27270 Nos. 27270 Nos. 4545 Nos. 4545 Nos. 4545 Nos. 23409 Sq mtrs. 726.720 Sq mtrs. 20604 Nos. 20604 Nos. 30906 Nos. 30906 Nos. 5151 Nos. 5151 Nos. 5151 Nos.
				11612 DEL. 2 manual 100x140 mm	
	2	Coverall	5100	100% combed cotton finished fabric (CC1357), color code –	23409 Sq mtrs.
		Fire	Pcs	94046SS, GSM-260+/-5%, w idth-59 Cms, finish –F. R	
Ш		Master		Reflective Tape: silver Fl. Ret. 50MM	<u> </u>
				Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	20604 Nos.
Ш				Spring 201, pioner anti brass, metal stud buttons No15040W	20604 Nos.
				Stud 201, anti brass, metal stud buttons No10663W	30906 Nos.
				Rivet –201, 6mm, anti brass, metal stud buttons	30906 Nos.
				No.10681W	
				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti	5151 Nos.
				ND-B	
Ш				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-	15453 Nos.
				anti closed end.	
				11612 LABEL for garment100x140 mm	5151 Nos.
				11612 DEL. 2 manual 100x140 mm	5151 Nos.
	3	Coverall	7500	100% combed cotton finished fabric (CC1357), color code -	34425 Sq mtrs.
		Fire	Pcs	94044SS, GSM-360+/-5%, w idth-59 Cms, finish -F. R	
		Master		Reflective Tape: silver Fl. Ret. 50MM	1068.710 Sq mtrs.
				Cap 201-24X5. 5 pioner anti brass, metal stud buttons	30300 Nos.
				No.16696W	
				Spring 201, pioner anti brass, metal stud buttons No15040W	30300 Nos.
				Stud 201, anti brass, metal stud buttons No10663W	45450 Nos.
				Rivet –201, 6mm, anti brass, metal stud buttons	45450 Nos.
Ш				No.10681W	

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			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	7575 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	22725 Nos.
			11612 LABEL for garment100x140 mm	7575 Nos.
			11612 DEL. 2 manual 100x140 mm	7575 Nos.
4	Coverall Fire	3000Pcs	100% combed cotton finished fabric (CC1357), color code – 95056SS, GSM-260+/-5%, w idth-59 Cms, finish –F. R	13770 Sq mtrs.
	Master		Reflective Tape: silver Fl. Ret. 50MM	427.480 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	12120 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	12120 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	18180 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	18180 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	3030 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	9090 Nos.
			11612 LABEL for garment100x140 mm	3030 Nos.
			11612 DEL. 2 manual 100x140 mm	3030 Nos.

	Case No.:17/18/84-ALC3/2011	Party Name:GAJANANYA SILK FAE	Meet No/Date:13 04.08.2011	Meet No/Date:18/84-ALC3/2011 04.08.2011	
	HQ File :01/84/050/00135/AM12/	RLA File :07/24/040/00086/AM12/	Lic.No/Date:0710 17.06.2011	Lic.No/Date:0710079962 17.06.2011	
20	Decision: The Committee consider description of import item, firm have or in degummed stage. In view of imported input in degummed stage	e not mentioned as to whether im of the above, Committee decided	ported item 'Mulberry I to fix the adhoc no	v twisted silk yarn	' is in gummed
	Export Item Export Qty.	Import item	Qty. allowed		
	100% natural silk 1200 Kgs fabric (Mulberry raw silk)	Thrown silk (Mulberry twisted silk yarn) degummed	1260 Kgs.		

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

27	Case No.:8/18/84-ALC3/2011		Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved			
	HQ File :01/84/050/00126/AM12/ RLA File :10/24/040/00012/AM12/ Lic.No/Date:1010043740 21.06.2011						
	Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of report of team, who visited the unit of similar firm by allowing 3% wastage. A copy of report is attached for ready reference. The weight of Plastisole per Sq mtr. should match in the export and import. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.						

28	Case No.:3/18/84-ALC3/2011	Party Name:MULBERRY SILKS LTD.,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved	
	HQ File :01/84/050/00121/AM12/	RLA File :07/24/040/00090/AM12/	Lic.No/Date:0710080013 22.06.2011		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the description of import item, firm have not mentioned as to whether imported item 'Mulberry twisted silk yarn' is in gummed or in degummed stage. In view of the above, Committee decided to fix the adhoc norms in this case assuming the imported input in degummed stage by allowing 5% wastage. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:15/18/84-ALC3/2011	II - 3	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00133/AM12/	RLA File :02/24/040/00030/AM12/	Lic.No/Date:0210161025 23.06.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.	Export	Export	Import item	Qty. allow ed
No	item	Qty.		
1	Coverall Fire	12500 Pcs	100% cotton w eave ¼ satin finished fabric (103531), GSM-350+/-5%, w idth-150 Cms, finish –F. R	53167.5 Sq mtrs.
	Master	1 63	100 M hi dur sil fab, 8935-50.8mmx100	1800.560 Sq mtrs.
	Waster		Cap 201-24X5. 5 pioner anti brass, metal stud buttons	50500 Nos.
			No.16696W	30300 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	50500 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	75750 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	75750 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	12625 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	25250 Nos.
		11612 LABEL for garment100x140 mm		12625 Nos.
			11612 DEL. 2 manual 100x140 mm	12625 Nos.
2	Coverall Fire	8200 Pcs	100% cotton w eave ¼ satin finished fabric (103531), GSM-350+/-5%, w idth-150 Cms, finish –F. R	3487.880 Sq mtrs.
	Master	. 55	100 M hi dur sil fab, 8935-50.8mmx100	1181.160 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	33128 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	33128 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	49692 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	49692 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	8282 Nos.
		IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 k N-anti closed end.		16564 Nos.
			11612 LABEL for garment100x140 mm	8282 Nos.
			11612 DEL. 2 manual 100x140 mm	8282 Nos.
3	Coverall	25400	100% cotton weave ¼ satin finished fabric (103531),	108036.360 Sq
	Fire	Pcs	GSM-350+/-5%, w idth-150 Cms, finish –F. R	mtrs.
	Master		100 M hi dur sil fab, 8935-50.8mmx100	3658.730 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	102616 Nos.

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			Spring 201, pioner anti brass, metal stud buttons No15040W	102616 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	153924 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	153924 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	25654 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	51308Nos.
			11612 LABEL for garment100x140 mm	25654 Nos.
			11612 DEL. 2 manual 100x140 mm	25654 Nos.
4	Coverall Fire	19900 Pcs	100% cotton w eave ¼ satin finished fabric (103531), GSM-350+/-5%, w idth-150 Cms, finish –F. R	84642.660 Sq mtrs
	Master		100 M hi dur sil fab, 8935-50.8mmx100	2866.480 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	80396 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	80396 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	120594 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	120594 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	20099 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	40198 Nos.
			11612 LABEL for garment100x140 mm	20099 Nos.
			11612 DEL. 2 manual 100x140 mm	20099 Nos.

The R.A shall be advised to take necessary action subject to compliance of other usual condition.

Ca	se No.:20/18/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred			
HÇ) File :01/84/050/00138/AM12/	RLA File:13/24/040/00014/AM12/	Lic.No/Date:1310035784 29.06.2011	Defer Date:08.09.2011			
30 ca	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call for the following information/details:- (i) Manufacturing process indicating stage-wise wastage of each inputs alongwith justification thereon; (ii) Justification alongwith reason for use of three inputs against the subject advance authorisation in question and one input against advance authorisation No. 1310035553 dated 06.06.2011for the same export item; (iii) Consumption of all the three inputs with corresponding production of export product duly endorsed by concerned Central Excise range; (iv) Indicate the application of EVA sole in the type of footwear. In view of the above, case stands deferred for re-listing on 08.09.2011.						

	Case No.:4/14/84-ALC3/2011	1	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
31	HQ File :01/84/050/00085/AM12/			Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was therefore, decided to await the same and defer the case for re-listing on 08.09.2011.

	Case No.:6/18/84-ALC3/2011	Party Name:LUMINOUS INTERNATIONAL	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred		
32	HQ File :01/84/050/00124/AM12/		Lic.No/Date:0210161639 04.07.2011	Defer Date:08.09.2011		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was therefore, decided to defer the case for relisting on 08.09.2011.					

	Case No.:2/18/84-ALC3/2011	Party Name:RICHA & CO	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
33	HQ File :01/84/050/00120/AM12/	RLA File :05/24/040/00113/AM12/	Lic.No/Date:0510295873 06.07.2011	Defer Date:08.09.2011
	Desision, The Committee consider	ared the sees on ner exemple class	avith ather relevant nanere a	and decided to

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was therefore, decided to defer the case for relisting on 08.09.2011.

Case No.:10/18/84-ALC3/2011	1 7	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00128/AM12/		Lic.No/Date:0710080496 07.07.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details/information submitted by the firm. The Committee after detailed deliberations in consultation with the representatives of the technical members present in the meeting decided to ratify the advance authorization issued in this as detailed below: -

Export item			Qty.	Import item	Qty. allowed	
100%	cotton	corduroy	2367	100% cotton Y/D corduroy	1972.150 Sq	
babies	overall	(Barrel	Pcs	fabrics, width-58", GSM-145+/-	mtr.	
Brown)				10%.		

The GSM shall match on both side of export and import. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	1	04.00.2011	Status: Approved
HQ File :01/84/050/00123/AM12/		Lic.No/Date:0210162227 12.07.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

	S. No	Export item	Export Qty.	Import item	Qty. allow ed
П	1	Coverall	16000	100% combed cotton finished fabric (CC1537), color code	73440 Sq mtrs.
		Fire	Pcs	–94045SS, GSM-360+/-5%, width-59 Cms, finish –F. R	
П		Master		Reflective Tape: silver Fl. Ret. 50MM	2304.710 Sq mtrs.

				Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	64640 Nos.
				Spring 201, pioner anti brass, metal stud buttons No15040W	64640 Nos.
				Stud 201, anti brass, metal stud buttons No10663W	96960 Nos.
				Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	96960 Nos.
				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	16160 Nos.
				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	32320 Nos.
				11612 LABEL for garment100x140 mm	16160 Nos.
				11612 DEL. 2 manual 100x140 mm	16160 Nos.
	2	Coverall Fire	13700 Pcs	100% combed cotton finished fabric (CC1537), color code –94046SS, GSM-360+/-5%, width-59 Cms, finish –F. R	62883 Sq mtrs.
		Master		Reflective Tape: silver Fl. Ret. 50MM	1973.410 Sq mtrs.
				Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	55348 Nos.
				Spring 201, pioner anti brass, metal stud buttons No15040W	55348 Nos.
				Stud 201, anti brass, metal stud buttons No10663W	83022 Nos.
				Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	83022 Nos.
35				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	13837 Nos.
				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	27674 Nos.
				11612 LABEL for garment100x140 mm	13837 Nos.
				11612 DEL. 2 manual 100x140 mm	13837 Nos.
	3	Coverall Fire	14000 Pcs	100% combed cotton finished fabric (CC1357), color code –94044SS, GSM-360+/-5%, width-59 Cms, finish –F. R	64260 Sq mtrs.
		Master		Reflective Tape: silver Fl. Ret. 50MM	2016.620 Sq mtrs.
				Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	56560 Nos.
				Spring 201, pioner anti brass, metal stud buttons No15040W	56560 Nos.
				Stud 201, anti brass, metal stud buttons No10663W	84840 Nos.
				Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	84840 Nos.
				IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	14140 Nos.
				IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	28280 Nos.
				11612 LABEL for garment100x140 mm	14140 Nos.
				11612 DEL. 2 manual 100x140 mm	14140 Nos.
	4	Coverall	20000	100% combed cotton finished fabric (CC1357), color code	91800 Sq mtrs.

	Fire	Pcs	-94055SS, GSM-360+/-5%, w idth-59 Cms, finish -F. R	
	Master		Reflective Tape: silver Fl. Ret. 50MM	2880.890 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	80800 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	80800 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	121200 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	121200 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	20200 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin Nanti closed end.	40400 Nos.
			11612 LABEL for garment100x140 mm	20200 Nos.
			11612 DEL. 2 manual 100x140 mm	20200 Nos.
The R.A	shall be ac	lvised to ta	ke necessary action subject to compliance of other u	isual condition.

36	Case No.:7/18/84-ALC3/2011	1 - 7	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved		
	HQ File :01/84/050/00125/AM12/		Lic.No/Date:1010044216 12.07.2011			
	Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of report of team, who visited the unit of firm by allowing 3% wastage. A copy of report is attached for ready reference. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

	Case No.:21/18/84-ALC3/2011	1	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
37	HQ File :01/84/050/00139/AM12/			Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was therefore, decided to await the same and defer the

case for re-listing on 08.09.2011.

Manual agenda cases

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Case No.102	M/s Uniworth Textiles Ltd., Nagpur
NC No.18/AM12	F.No.01/84/162/25/AM12/DES-V
Dated 04.08.2011	Fixation of input output norms on adhoc basis as per 6.8 (e)
	of <u>FTP 2009-2014</u> & Para 6.39 , S.No. 20 of HBP.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. A.K.Sharma, CEO, in the firm who explained the case alongwith sample. It was explained that they are seeking wastage norms for shrinkage in this case. The technical members of the Committee asked for certain details from the firm to justify their shrinkage wastage. Accordingly, representative assured to submit the same as early as possible. It was therefore, decided to await the same and examine the case on file on receipt of the details.

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Case No.103	M/s Welspun India Ltd., New Delhi
NC No.18/AM12	F.No.01/84/162/481/AM11/DES-V
Dated 04.08.2011	DEPB claim under S.No. 68 (89 – Textiles Group) on export
	of rugs falling under Chapter-57 – reg.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer

the case for re-listing on 08.09.2011.

Case No.104	Reference from Jt. DGFT, CLA, New Delhi
NC No.18/AM12	F.No.01/84/162/99/AM12/DES-V
Dated 04.08.2011	Clarification on Standard Input Output norms (SION),J-288 –reg.

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the SION, J-288 is to be read along with Foot Note No.3 mentioned in the said SION, which is detailed as below:-

"LADIES DRESS: The product one piece of garment for the female covering the top of the body and extending to some where from the mid-thigh to feet. It is appropriate to wear without other garments and its lower end encloses both the legs in a single "tube" (rather than two, as trousers do".

Therefore, Committee observed that 'Ladies Dress' is a longish garment and not merely the covering the upper part of the body. Accordingly, it was felt that SION, J-288 quoted in the SION Book is correctly allowed in quantitative term. Therefore, it is for R.A to note that wherever advance authorisation is applied under SION, J-288, the Note No.3 mentioned below the SION should be taken into consideration for ascertaining the quantitative term. In view of the above, Committee decided that there is no need to review SION, J-288. O/o Jt.DGFT, CLA, New Delhi may be informed accordingly.

Case No.105	M/s Kabadi Shankarsa & Co., Bangalore		
NC No.18/AM12	F.No.01/84/50/334/AM11/DES-V		
Dated 04.08.2011	Re-fixation of input output norms against advance		
	authorisation No. 0710076836dated 20.01.2011.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that earlier NC had decided this case taking into consideration the all the wastage involved in this case. Therefore, it was decided to maintain status quo in this case. Firm may be informed accordingly.